

for providing financial assistance from the commercial banks and other institutions;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) to (c). No, Sir. As such, the question of details does not arise. At present loans for development of coffee Plantations are being provided by the Commercial banks and other financial institutions.

Exim Policy

2514. SHRI SOBHANADREES-
WARA RAO VADDE:
DR. P.R.GANGWAR:
SHRI D. VENKATESWARA
RAO:
SHRI BOLLA BULLI
RAMAIAH:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have asked the State Governments to draw up an export policy on the lines of the industrial policy evolved by them;

(b) if so, whether Government have contemplated any concrete steps to boost exports in the past few months;

(c) if so, the details thereof;

(d) whether the views of the State Governments are likely to be considered before making any further changes in the Import-Export Policy; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF CIVIL SUPPLIES, CON-

SUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) Yes, Sir.

(b) and (c). State Governments have been actively involved in export promotion. Many State Governments have set-up Export Promotion Cells/Directorates. Export Promotion Corporations have also been established in many States. Boards/Apex Bodies under the Chairmanship of Chief Minister/Chief Secretaries and comprising both officials and non-officials have started functioning in many States. In order to encourage the State Governments in the export efforts and provide adequate incentives to them, Centre has recently formulated an Export Promotion Industrial Parks Scheme.

(d) and (e). Import-Export Policy is formulated by taking into account the views of all concerned.

[*Translation*]

Trade With Uzbekistan

2515. SHRI BRIJBHUSHAN
SHARAN SINGH:
SHRI ARVIND TULSHIRAM
KAMBLE:

Will the Minister of COMMERCE be pleased to state:

(a) whether, any trade agreement has been signed between India and Uzbekistan during the visit of the President of Uzbekistan to India in January, 1994;

(b) if so, the salient features thereof; and

(c) the time by which it will be operative?